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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. No. 27/14/NCLT/AHM/2018**

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.05.2018**

Name of the Company: Dharam Mercantile Ltd.

Section of the Companies Act: Section 14 of the Companies Act, 2013

**S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE**

1. CS SANAM UMBARGIKAR AUTHORIZED REPRESENTATIVE  
PCS

2.



**ORDER**

PCS Mr. Sanam Umbargikar is present for the Petitioner.

The reply of the Central Government is awaited.

List the matter on 21.06.2018.



**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 10th day of May, 2018.



**HARIHAR PRAKASH CHATURVEDI  
MEMBER JUDICIAL**